

National Company Law Tribunal

Allahabad Bench

CP NO 1/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: M/s Shaila Crown Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 252 of Company act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

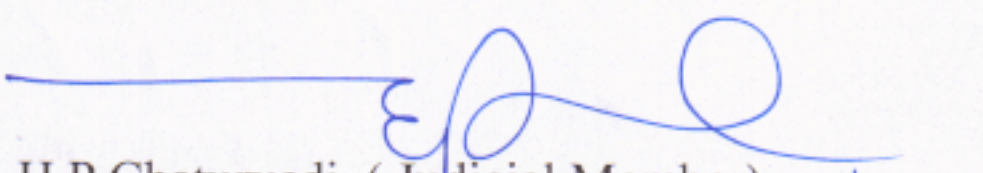
Order dated 02.03.2017

CP NO 1/ALD/2017 M/S Shaila Crown Pvt. Ltd.

Mr. Ram Kaushik represent the petitioner company. The case is fixed today for Report of ROC which is still awaited despite the reminder issued by the registry of this tribunal on 25.01.2017. The petitioner counsel is further directed to issue a fresh reminder notice enclosing relevant documents to the ROC for submission of its report within two weeks from the date of receipt of order. Failing which court may presume that its office is having no say in the matter. A Copy of this order to be communicated to the office of the RD/ROC for information and necessary action.

The Matter be listed on 29.03.2017.

For report
25/3/17


H.P Chaturvedi (Judicial Member)
02/03/2017

Dated 02.03.2017